

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. : 10 /E.V./2021

Dated : 21 /05/2021

Following Panel of Advocates are hereby recommended for appointment as "Guardian-ad-Litem" for the year, 2021 :-

FOR PRINCIPAL SEAT AT JODHPUR

S. No.	Name of Advocates (Sh./Smt./Ms./Dr.)	Enrollment No.
1.	SUDHIR SARUPARIA	R/99/1999
2.	SANJAY RAJ PALIWAL	R/1444/2006
3.	JAIDEV SINGH BHATI	R/1226/1998
4.	BHARAT BOOB	R/711/2011
5.	KRISHAN PAL SINGH BHATI	R/576/2014
6.	SHUBHANKAR JOHARI	R/2899/2019

FOR BENCH JAIPUR

S. No.	Name of Advocates (Sh./Smt./Ms./Dr.)	Enrollment No.
1	RAJESH GADWAL	R/2514/2004
2	MOHAMMED RAIS	R/1034/2001
3	PRASHANT SHARMA	R/539/2004
4	SANJAY GANGWAR	R/1251/2001
5.	PREETI MEHTA	R/951/2002
6.	ALI MOHAMMED KHAN	R/429/1990
7.	SARITA KUMARI	R/3560/2010
8.	ABHAY KUMAR AGRAWAL	R/387/1993
9.	ARUN SINGH KHANGAROT	R/3305/2018
10.	NAGENDRA SHARMA	R/407/2016

BY ORDER

21.5.21
REGISTRAR (ADMN.)

No. Gen/LP/20/01/2020/ Sc-I/1571

Date : 21/05/2021

Copy forwarded to the following for information and necessary action :-

1. Private Secretary to Hon'ble

2. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur.
3. Registrar Classification, Rajasthan High Court, Jodhpur for uploading the same on the website.
4. Registrar (Judicial), Rajasthan High Court, Jodhpur/Bench Jaipur.
5. All Court Master, Rajasthan High Court, Jodhpur/ Bench Jaipur.
6. All A.O.J., Judicial Side, Rajasthan High Court, Jodhpur/ Bench Jaipur.
7. Member Secretary, Rajasthan State Legal Service Authority, Jaipur.
8. The Secretary, Bar Council of Rajasthan, Jodhpur.
9. The President, Rajasthan High Court Advocate's Association, Jodhpur.
10. The President, Rajasthan High Court Lawyer's Association, Jodhpur.
11. The President, Rajasthan High Court Advocate's Association, Jaipur.
12. AAG/Government Advocate, Rajasthan High Court, Jodhpur/ Bench Jaipur.
13. Concerned Advocate(s).
14. Court Officer, Rajasthan High Court Jodhpur/ Bench Jaipur to display on the Notice Board.


REGISTRAR (ADMN.)